

Name of the Corporate Debtor: UNITED NEWS OF INDIA; Date of Commencement of CIRP: 19-05-2023; List of Creditors as on: 10-06-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	645	1022238303	645	987460136	81.43	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	220397453	1	220397453	18.17	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	87	6617504	87	4798014	0.40	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	17415049	1	0	0.00	0	0	17415049	Annexure 9
Total		734	1266668309	734	1212655603	100.00	0	36597657	17415049	